

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) According to the Delhi University, there has been no discrimination and favourism in its Urdu Department.

(b) to (d). Some candidates of the M. A. (Urdu) Examination held in April, 1970 have challenged in a Court of Law the published results of the said examination. The matter is *sub-judice*.

Reorganisation of K. S. Sanskrit University, Darbhanga

5242. SHRI BHOGENDRA JHA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Committee appointed by the Government of Bihar headed by the Minister of State for Education has finalised and submitted report for reorganising K. S. Sanskrit University, Darbhanga, into a modern Mithila University as suggested by the U. G. C. team ; and

(b) if so, the details thereof and reaction of the U. G. C. thereon ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. T. K. R. V. RAO) : (a) and (b). The 'Mithila University Committee' constituted by the Government of Bihar in April, 1970 has submitted its report to the State Government and it is under their examination. The views of the State Government on the recommendations of the Committee are awaited.

Agreement for Aid from Federal Republic of Germany

5243. SHRI RAM KRISHAN GUPTA : Will the Minister of FINANCE be pleased state the main terms of the agreement signed recently between India and the Federal Republic of Germany regarding aid of Rs. 55.33 crores during the year 1970-71 ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : An agreement was signed between the Government of India and the Government of the Federal Republic of Germany on the 19th November, 1970, for economic assistance of Rs. 55.35 crores (DM 270 million). The aid will be utilised as follows :—

- (i) Rs. 17.73 crores (DM 86.5 million) as commodity aid for purchase of goods and services ;
- (ii) Rs. 12.3 crores (DM 60 million) for projects to be mutually agreed ;
- (iii) Rs. 3.075 crores (DM 15 million) for loans to small and medium sized industries by the Industrial Finance Corporation of India, the Industrial Credit and Investment Corporation of India and the National Small Industries Corporation ;
- (iv) Rs. 3.075 crores (DM 15 million) for the import of plant and machinery as approved by the Inter-Ministerial Committee on Capital Goods ;
- (v) Rs. 15.64 crores (DM 76.3 million) towards deferment of certain instalments of repayment of principal in respect of earlier German Credits maturing between 1st April, 1970 and 31st March, 1971 ; and
- (vi) Rs. 3.53 crores (DM 17.2 million) towards reduction of interest payment on certain German Credits falling due between 1st April, 1970 and 31st March, 1971.

2. Out of the above, an amount of Rs. 36.18 crores (DM 176.5 million), being the aggregate of items (i) to (iv), will be extended in the form of loans repayable in 30 years (including a grace period of 8 years) and carries interest rate of $2\frac{1}{2}$ % per annum.

The credit for the deferment of debt repayments [item (v) above] totalling Rs. 15.64 crores (DM 76.3 million) is repayable in 10 years (including a grace period of 3 years) and carries interest at 3%, per annum.

The balance amount [item (vi) above] of Rs. 3.53 crores (DM 17.2 million) will be made available as grant-in-aid.

Steps taken on Trace Missing Indian Cargo Vessel 'Mahajagmitra' in Bay of Bengal

5244. SHRI RAM KRISHAN GUPTA :

SHRI P. C. ADICHAN :
SHRI D. AMAT :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the further steps taken to trace the missing Indian Cargo Vessel S. S. 'Mahajagmitra' in the Bay of Bengal in November last ; and

(b) the result thereof ?

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIIH) :**

(a) and (b). Diplomatic clearance from the Governments of Pakistan and Burma has been asked for our aircrafts to fly over their territories in a further search of the vessel 'Maha'agmitra'. Meanwhile instructions are being given to the Airforce for the search in our territorial waters.

**Investigation into Various Allegations
against National Fitness Corps**

5245. **SHRI S. M. BANERJEE :** Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether a top retired Government official has been appointed to investigate into the various allegations made against the National Fitness Corps ;

(b) if so, the terms of reference for this investigations ; and

(c) what will be the fate of employees during the pendency of such investigations ?

**THE MINISTER OF EDUCATION
AND YOUTH SERVICES (DR. V. K. R. V.
RAO) :** (a) Yes, Sir.

(b) A copy of resolution dated the 28th October, 1970 containing the terms of reference is laid on the Table of the House. [*Placed in Library. See No. LT—4639/70.*]

(c) To the extent any action depends on the findings of the one-man Commission, it will be deferred until Government's decision on the findings are known. Otherwise the National Fitness Corps Directorate will function according to the programme already earmarked for it.

**Advancing of Loans to Small Traders by
Nationalised Banks**

5246. **SHRI S. M. BANERJEE :** Will

the Minister of FINANCE be pleased to state :

(a) whether it is a fact that clear instructions to issue loans to Small Traders from various nationalised banks have not yet been issued ;

(b) if so, the reasons for this delay ; and

(c) if issued, whether a copy of the same will be laid on the Table of the House.

**THE MINISTER OF FINANCE (SHRI
Y. B. CHAVAN) :** (a) to (c) After the nationalisation of 14 major commercial banks, the Government and the Reserve Bank of India have been repeatedly exhorting the Custodians of the Banks to adopt a liberalised policy in respect of hitherto neglected sectors like retail traders, self-employed persons, artisans, farmers, road transport operators etc. The matter had also been discussed at the various meetings of the Coordination Committee of the public sector banks. I have also impressed upon the Custodians the need to give credit liberally to these sectors, during my meetings with them on 2nd July, 1970 and 4th November, 1970. The nationalised banks have prepared suitable schemes and are extending credit liberally to these sectors. At the end of August, 1970, the nationalised banks have given loans in this category (retail traders and small business) to 94,032 accounts with an outstanding of Rs. 45.46 crores.

**Comparative study of States Budget by
Reserve Bank of India**

5247. **SHRI R. K. BIRLA :** Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Reserve Bank of India has recently made a comparative study of this year's budgets of all the States ; and

(b) if so, the details of the study State-wise ?

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI VIDYA
CHARAN SHUKLA) :** (a) and (b). The required information is of a voluminous nature. Such studies are made by the Reserve Bank of India annually and published in their monthly bulletin. The Reserve Bank of India Bulletin of August, 1970 con-